



CIRCULAR

Sub: COVID 19 – Nation wide lockdown – Further instructions of the Hon’ble the Chief Justice – communicated - Regarding.

Ref: 1. High Court’s Circular in Roc.No.1363/2020/RG, dated 24.03.2020, 12.04.2020 & 18.04.2020
2. High Court’s Notification No.113/2020, dated 17.04.2020

In view of the prevailing conditions of COVID-19 and in order to completely secure the premises of the High Court for preventing the spread of any infection or otherwise, all judicial proceedings in the High Court will be conducted only through video-conferencing.

The court-halls will not be accessible for any judicial function during the lockdown period to keep the court-halls sanitized and hygienically fit for any future use.

All judicial functioning by the respective Hon’ble Judges as per the roster assigned will function only through video-conferencing till further orders.

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To

01. All the Hon'ble Judges (for information).
02. All the Registrars, High Court, Madras
03. All the Officers, High Court, Madras.
04. All the Head of Sections, High Court, Madras
05. The Addl. Registrar General, Madurai Bench of Madras High Court, Madurai
06. The Secretary, Madras Bar Association, High Court, Madras.
07. The Secretary, Madras High Court Advocates' Association, High Court, Madras.
08. The Secretary, Bar Council of Tamil Nadu & Puducherry, High Court, Madras
09. The Secretary, Women Lawyers Association, Madras.
10. The Secretary, Law Association, Madras.
11. The Secretary, Madurai Bench of Madras High Court Bar Association, Madurai.
12. The Secretary, Madurai Bench High Court Advocates' Association, Madurai.
13. The Secretary, Madurai Women Lawyers' Association, Madurai.
14. The Secretary, Madras High Court Madurai Bench Advocates' Association, Madurai.
15. The Secretary, Madurai Bar Association of Madurai Bench of Madras High Court, Madurai.
16. The Overseer, High Court, Madras

Copy to

1. The Editors, The Hindu, Indian Express, Dinathanthi, Dinamani, Dinakaran, Dinamalar, Malaimurasu, Madras Times and UNI Madras.
2. The Press Trust of India, United India Colony, Kodambakkam, Chennai-24.
3. The Press Reporters, High Court, Madras.
4. The Record Keeper, A.D. Records, High Court, Madras.